

Financial Assistance to Film Producers for production of Films

4171. SHRI K. MALLANNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether standard films are not produced in the country because film producers do not have adequate finance and they have to raise money from people on high rate of interest; and

(b) the steps being taken by Government to solve this problem?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). The number of films produced in the country has been progressively increasing over the past years. The number of Indian feature films certified for public exhibition by the Board of Film Censors during 3 years 1974-1976, was 435, 475 and 507 respectively. Some of these films have also won national awards and international acclaim. It may not, therefore, be correct to say that standard films are not produced in the country.

However, with a view to encouraging the production of good quality films, Government set up Film Finance Corporation in 1960. The Corporation renders financial assistance to film makers at low rate of interest on the basis of good script and technical talent. Many films financed by the Corporation, have won national awards and international recognition.

Tribal Areas in Gujarat

4172. SHRI AHMED M. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the Talukas in Baroach District in Gujarat State which have been declared as a Tribal area;

(b) whether any new proposal has been made by Government of Gujarat to include certain more villages of Ankleshwar in Tribal Sub-Plan; and

(c) if so, the action taken by Government thereon?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) Dediapada, Sagbara, Valia, Nandod and Jhagadia talukas of Bharuch District have been included in the tribal sub-plan area of Gujarat.

(b) and (c). The Gujarat Government proposed the inclusion of a tribal pocket in Ankleshwar taluka in the tribal sub-plan area. This pocket is not within the sub-plan area but adjacent to it, and the Ankleshwar taluka in which the pocket falls, has less than the stipulated 50 per cent tribal concentration which is the norm for inclusion in the sub-plan. The proposal of the Gujarat Government has not therefore been agreed to.

Subsidy for setting up of Industries in Ankleshwar

4173. SHRI AHMED M. PATEL: Will the Minister of INDUSTRY be pleased to state:

(a) whether any subsidy is being given for the setting up of industries in Ankleshwar Industrial Estate in Gujarat State by the State/Central Government; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNADES): (a)

As Ankleshwar Industrial Estates is in the backward district which qualifies for Central Subsidy Scheme, the industrial units in the estate get capital subsidy to the extent of 15 per cent on investment in land, building, plant and machinery. According to the information received from Small